# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

### **LOK SABHA**

## **UNSTARRED QUESTION NO. 1657**

TO BE ANSWERED ON 28.12.2017

### **Provision of Computers in Panchayats**

#### **1657.** SHRI P. KUMAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has allocated funds to the States including Tamil Nadu, for provision of computers in each panchayat during the last three years, if so, the details thereof, State and yearwise;
- (b) whether Government has proposed any framework for providing effective use of technology at panchayat level, including targeted training modules for rural citizens; and
- (c) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

- (a) Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), operationalised from 2012-13 to 2015-16, funds were provided to States for procurement of computers upto 2014-15. In view of devolution of Fourteenth Finance Commission (FFC) grants to Gram Panchayats, funds were not sanctioned under RGPSA to States for procurement of computers w.e.f 2015-16. Further, under Fourteenth Finance Commission (FFC) Award Gram Panchayats (GPs) are provided basic grants through States for providing basic services. Out of these grants 10% is allowed to be utilized by the GPs for incurring expending for meeting the cost of technical and administrative support towards Operation & Maintenance (O&M). The various activities permitted under O & M include purchase of computers and accessories as well as cost of AMC in GPs, which do not have any computer at present. Under FFC, GPs are also given Performance Grants through States. The Performance Grants can also be used for purchase of computers. The details of funds sanctioned to the States including Tamil Nadu during last three years under RGPSA for procurement of computers and basic and performance grants under FFC are given in Annexure-I and Annexure-II respectively.
- (b) and (c): Under e-Panchayat Mission Mode Project of the Ministry of Panchayati Raj, a suite of core software applications has been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licences, tax collection etc. These applications are collectively called Panchayat Enterprise Suite (PES). Further, some States have developed their own State-specific software applications for similar purposes. Under the National Capacity Building Framework (NCBF), 2014 developed by this Ministry, due emphasis has been given to the use of information technology for expanding the outreach and enhancing the quality of the various capacity building initiatives for Panchayati Raj Institutions. Ministry of Electronics and Information Technology (MeitY) has been also implementing the Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) to impart digital literacy in rural India by covering six crore rural households (one person per household). Furthermore, Department of Telecommunications has undertaken BharatNet project for providing broadband connectivity to the Gram Panchayats in the country.

Annexure 1 referred to in reply to part (a) of the Lok Sabha Unstarred Question No.1657 for 28.12.2017 regarding Provision of Computers in Panchayats

State/UT-wise amount sanctioned under e-enablement (including purchase of computers) component of erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)

Sl No.	States	2014-15 Rs. in Cr.	2015-16	2016-17
1	Andhra Pradesh	6.53		
2	Arunachal Pradesh	-		
3	Assam	4.40		
4	Bihar	7.32		
5	Chhattisgarh	8.00		
6	Gujarat	4.31		
7	Haryana	3.68	In view of	In view of
8	Himachal Pradesh	7.64	devolution of	devolution of grants under Fourteenth Finance Commission, funds have not
9	Jammu & Kashmir	6.19	grants under Fourteenth	
10	Jharkhand	-	Finance	
11	Karnataka	2.52	Commission, funds have not	
12	Kerala	9.78	been sanctioned	been sanctioned
13	Madhya Pradesh	-	to States for procurement of	to States for procurement of
14	Maharashtra	-	computers w.e.f. 2015-16	computers w.e.f. 2015-16
15	Manipur	-	2013-16	2013-16
16	Odisha	5.61		
17	Punjab	0.40		
18	Rajasthan	-		
19	Sikkim	0.70		
20	Tamil Nadu	-		
21	Telangana	8.22		
22	Tripura	0.08		
23	Uttar Pradesh	40.00		
24	Uttarakhand	4.00		
25	Mizoram	0.48		
26	West Bengal	2.35		
27	Dadar & Nagar Haveili	0.14		
28	Daman & Diu	0.18		
	Total	122.53		

Annexure 2 referred to in reply to part (a) of the Lok Sabha Unstarred Question No.1657 for 28.12.2017 regarding Provision of Computers in Panchayats

Status of release of Fourteenth Finance Commission grants to Rural Local Bodies (Gram Panchayats) for the year 2015-16, 2016-17 and 2017-18.

(Rs. in crore)

		2015-16		2017-18		
Sl. No.	States	Basic Grant	Basic Grant (BG)	Performanc e Grant (PG)	Total release (BG & PG) 2016-17	Basic Grant
(1)	(2)	(3)	(4)	(5)	(6)	
1	Andhra Pradesh	928.41	1285.43	168.62	1454.05	737.72
2	Arunachal Pradesh	88.52	61.29	16.08	77.37	0.00
3	Assam	584.80	404.88	106.22	511.10	0.00
4	Bihar	2269.18	3142.08	0.00	3142.08	3630.39
5	Chhattisgarh	566.18	783.98	102.84	886.82	905.81
6	Goa	14.44	10.00	2.62	12.62	0.00
7	Gujarat	932.25	1290.86	169.32	1460.18	745.735
8	Haryana	419.28	580.57	76.15	656.72	670.80
9	Himachal Pradesh	195.39	270.56	35.49	306.05	312.60
10	Jammu & Kashmir	367.72	0.00	66.79	66.79	0.00
11	Jharkhand	652.83	903.96	118.57	1022.53	1044.450
12	Karnataka	972.36	1368.20	179.46	1547.66	1580.179
13	Kerala	433.76	600.61	78.78	679.39	693.96
14	Madhya Pradesh	1463.61	2026.62	265.84	2292.46	2341.57
15	Maharashtra	1623.32	2247.77	294.84	2542.61	2597.10
16	Manipur	22.25	30.80	4.04	34.84	0.00
17	Odisha	955.52	1323.09	173.55	1496.64	1528.710
18	Punjab	441.70	305.81	80.23	386.04	0.00
19	Rajasthan	1471.95	2038.17	267.35	2305.52	1177.46
20	Sikkim	16.04	22.20	2.91	25.11	12.825
21	Tamil Nadu	947.65	1312.19	172.12	1484.31	758.06
22	Telangana	580.34	803.58	105.41	908.99	464.235
23	Tripura	36.24	50.18	6.58	56.76	28.99
24	Uttar Pradesh	3852.60	5334.58	699.75	6034.33	3089.83
25	Uttarakhand	203.26	281.45	36.92	318.37	325.19
26	W. Bengal	1470.86	2050.51	268.97	2319.48	1184.59
	Total Release	21510.46	28529.37	3499.45	32028.82	23830.20

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